

By E-Mail/Speed Post/ Special Messenger  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO. HC.VII-06/4667/2024/A

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
District & Sessions Judge  
Kamrup (M), Guwahati

Dated Guwahati, the 27<sup>th</sup> May, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**  
Ref:- Memo No. DJK/Acctt/2990, dated 16.03.2024

Sir,

With reference to the subject cited above, I am directed to inform you that **Shri Pranjit Hazarika**, Special Judicial Magistrate, Kamrup(M), Guwahati has been allowed to avail LTC for the block period of 2022-2025, to visit Apollo Hospital, Chennai and return back, w.e.f. 18.03.2024 to 22.03.2024, prefixing 17.03.2024 and suffixing 23<sup>rd</sup> to 26<sup>th</sup> March, 2024 as the same are holidays, by the shortest possible route, as per existing rules.

Shri Hazarika may be informed accordingly.

Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/4668-467/2024/A**. Dated 27<sup>th</sup> May, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. **Shri Pranjit Hazarika**, Special Judicial Magistrate, Kamrup(M), Guwahati for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

sd/-  
24/5/24

**REGISTRAR (VIGILANCE)**

sd/-  
24/05/24